

Ceylon Electricity Board (CEB) for carrying out the Feasibility Study for interconnection of the India-Sri Lanka Electricity Grids, which inter-alia includes setting up of High Voltage Direct Current (HVDC) Transmission system between the two countries involving under sea transmission as well.

As per the MOU, both PGCIL and CEB are 'Executing Agencies' for carrying out the above mentioned study and would compile data/details of their assigned activities and jointly complete the entire Feasibility Study. PGCIL would carry out all activities related to the land portion which falls in India and the entire sea portions, whereas CEB would carry out all activities related to Sri Lankan land portion. PGCIL has already completed the assigned work as per the MOU.

While CEB is carrying out the works assigned to it, it has placed a Letter of Award (LoA) on PGCIL on 16th August, 2011 for carrying out some portion of their work. PGCIL has started the work as per LoA of CEB.

The entire work related to this Feasibility Study is expected to be completed by 31st December 2011, as agreed to in the Task Force and Steering Committee Meetings held on 3-4 August, 2011 at New Delhi.

Benefits under APDRP & R-APDRP

3532. SHRI PYARIMOHAN MOHAPATRA:

SHRI MANGALA KISAN:

Will the Minister of POWER be pleased to state:

(a) the details of sanctions under Accelerated Power Development and Reforms Programme (APDRP) and R-APDRP, grants and incentives under APDRP till date, State-wise;

(b) whether Government is aware of the fact that Orissa has been continuously deprived of the benefits under APDRP schemes and the consumers of the State have also been deprived of the benefits due to non-inclusion of distribution companies under the R-APDRP; and

(c) the action taken on the assurances by the Minister that the State does come under the R-APDRP scheme which was reviewed in July, 2010?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL) : (a) Accelerated Power Development and Reforms Programme (APDRP) was launched in 2002-03 as

Additional Central Assistance to the states for strengthening and up gradation of sub-transmission and distribution systems with main objectives of reduction in AT&C and commercial losses and improvement in quality and reliability of supply of power.

The details of 10th Plan APDRP is as under :

* No. of projects sanctioned	574
* Total project cost	Rs. 17,329.07 Crore
* Revised project cost after short closing	Rs. 14,506.43 Crore
* Total fund released by GOI	Rs. 7,777.19 Crore
* Counter Part Fund drawn from Fls	Rs. 6,711.80 Crore
* Total fund utilized	Rs. 14,077.86Crore

State-wise details are given in the Statement-I (*See below*).

All the states have completed the exercise of closure of the on-going projects of X Plan APDRP except Jammu & Kashmir from where closing report is awaited.

Ten states have shown reduction of cash loss amounting to Rs.5809.89 Crore and became eligible for APDRP incentive of Rs.2904.95 Crore, which has been released to the states. State-wise details given in the Statement-II (*Sea below*).

R-APDRP:

The Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) was launched by the Ministry of Power in July 2008 as a Central Sector Scheme for improving the urban power distribution sector in the country. Power Finance Corporation (PFC) is the nodal agency to operationalize the R-APDRP programme.

The projects under the R-APDRP scheme are taken up in two parts : Part-A & Part-B. Part-A includes the projects for IT applications for energy accounting/ auditing, GIS, consumer indexing, SCADA & IT based consumer service centers etc. and Part-B for system strengthening of distribution network.

A total of Rs.25,527 Crores has been sanctioned & Rs.4,052 Crores has been disbursed till 29.08.2011 to the state power distribution utilities for taking up projects under R-APDRP. State-wise details are given in the Statement-III (*See below*).

(b) and (c) Under 10th Plan Accelerated Power Development Reforms Programme (APDRP), Rs.74.02 Crores were released by Government of India to the state of Orissa for 7 projects sanctioned at an estimated cost of Rs.502.22 Crores (revised to Rs.130.11 Crores after completion/short closure as on 31.03.2009).

As per approved scheme, areas under private utilities are not covered under R-APDRP. Distribution of Electricity in Orissa is privatized and therefore not covered under R-APDRP.

The proposal for participation of private utilities in R-APDRP is under consideration in Government of India.

Statement-I

X Plan APDRP Investment Status

(Figures in Rs. crore)

Sl.No.	State	Project Cost	Revised Project Cost after completion	Nos. of projects	GOI Release	Utilisation
1	2	3	4	5	6	7
1	Andhra Pradesh	1127.12	980.39	100	566.76	980.39
2	Bihar	823.15	777.20	15	344.97	777.20
3	Chhattisgarh	353.33	288.12	7	159.21	288.12
4	Delhi	211.02	211.02	2	105.51	211.02
5	Goa	288.94	229.95	7	114.19	229.95
6	Gujarat	1083.22	1057.66	13	432.42	1057.66
7	Haryana	431.95	319.52	18	168.99	319.52
8	Jharkhand	423.65	403.50	8	166.82	403.50
9	Karnataka	1186.31	988.86	35	464.94	988.86
10	Kerala	858.50	556.57	52	254.41	556.57

1	2	3	4	5	6	7
11	Madhya Pradesh	663.20	445.56	48	178.70	445.56
12	Maharashtra	1643.12	1386.48	34	453.89	1386.48
13	Orissa	502.22	130.11	7	74.02	130.11
14	Punjab	715.57	462.72	26	202.67	462.72
15	Rajasthan	1193.25	988.12	29	434.28	988.12
16	Tamil Nadu	948.12	741.77	41	441.82	741.77
17	Uttar Pradesh	1069.25	1013.15	35	314.48	1013.15
18	West Bengal	441.85	400.14	20	108.93	400.14
	TOTAL	13963.77	11380.84	497	4987.01	11380.84
19	Arunachal Pradesh	82.69	77.04	4	67.32	77.04
20	Assam	650.73	619.92	15	580.63	619.92
21	Himachal Pradesh	322.77	304.69	12	306.88	304.69
22	J&K*	1100.13	1100.13	6	836.37	671.56
23	Manipur	141.62	39.45	5	42.76	39.45
24	Meghalaya	227.44	194.69	9	181.06	194.69
25	Mizoram	108.74	105.67	7	98.00	105.67
26	Nagaland	122.27	122.27	3	114.32	122.27
27	Sikkim	152.09	150.83	3	154.73	150.83
28	Tripura	146.74	143.43	7	128.35	143.43
29	Uttaranchal	310.08	267.47	6	279.76	267.47
	TOTAL	3365.30	3125.59	77	2790.18	2697.02
	GRAND TOTAL	17329.07	14506.43	574	7777.19	14077.86

*Project completion/short closing reports from Jammu & Kashmir are awaited.

Statement-II

Details of Incentive released to States under X Plan APDRP

(Figures in Rs. Crore)

Sl. No.	State	Cash Loss Reduction	Eligibility	Incentive Released
1	Andhra Pradesh	530.22	265.11	265.11
2	Gujarat	2078.62	1039.31	1039.31
3	Haryana	210.98	105.49	105.49
4	Kerala	295.86	147.93	147.93
5	Maharashtra	275.78	137.89	137.89
6	Punjab	503.88	251.94	251.94
7	Madhya Pradesh	595.22	297.61	297.61
8	Rajasthan	275.42	137.71	137.71
9	West Bengal	993.48	496.74	496.74
10	Tripura	50.43	25.22	25.22
	TOTAL	5809.89	2904.95	2904.95

Statement-III

State-wise sanction and disbursements under R-APDRP

(All amounts in Rs. Crs.)

(as on 29.08.2011)

State	Utility	Sanction	Disbursement
1	2	3	4
Haryana	UHBVNL	305.85	22.54
	DHBVNL	275.57	27.14
	TOTAL	581.42	49.68

1	2	3	4
HP	HPSEB	418.58	125.57
J&K	J&K PDD	151.99	45.60
Punjab	PSEB	1768.99	150.40
Chandigarh	ED	33.34	0.00
Rajasthan	AVVNL	462.67	80.15
	JAVVNL	703.37	140.56
	JAVVNL	841.27	149.76
	TOTAL	2007.31	370.46
UP	MVVNL	701.79	139.90
	Poorva VVNL	459.82	85.32
	Paschim VVNL	677.12	132.02
	DVVNL	1192.03	107.74
	TOTAL	3059.73	464.98
Uttarakhand	UPCL	125.82	37.75
Total Utilities (North)		8118.21	1244.45
MP	MPPKWCL(E)	766.31	120.11
	MPMKWCL(C)	977.70	172.09
	MPPKWCL(W)	565.46	87.15
	TOTAL	2309.47	379.35
Gujarat	PGVCL	804.50	141.52
	DGVCL	238.78	41.55
	MGVCL	222.96	51.43
	UGVCL	91.41	23.73
	TOTAL	1357.65	258.23

1	2	3	4
Chhattisgarh	CSEB	339.01	36.74
Maharashtra	MSEDCL	3770.24	323.37
	BEST	0.00	0.00
Goa	GOA ED	110.73	31.47
Daman & Diu	ED	0.00	0.00
Total (West)		7887.10	1029.15
AP	APCPDCL	1064.09	176.11
	APEPDCL	64.76	18.94
	APNPDCL	217.91	37.47
	APSPDCL	215.45	42.62
	TOTAL	1562.21	275.13
Karnataka	BESCOM	551.64	121.95
	CESCOM	207.29	35.25
	GESCOM	238.16	41.33
	HESCOM	330.98	57.54
	MESCOM	12.07	3.62
	TOTAL	1340.14	259.68
Kerala	KSEB	1169.72	211.39
Tamil Nadu	TNEB	3878.73	671.69
Puducherry	PD	27.53	0.00
Total(South)		7978.33	1417.89
Bihar	BSEB	194.58	58.37

1	2	3	4
Jharkhand	JSEB	160.60	30.00
West Bengal	WBSEDCL	711.39	130.04
A&N Island	PD	0.00	0.00
Total (East)		1066.57	218.42
Assam	APDCL	0.00	0.00
		0.00	0.00
		0.00	0.00
TOTAL		173.78	51.95
Arunachal	PD	37.68	11.30
Nagaland	PD	34.58	10.37
Manipur	PD	31.55	9.47
Meghalaya	MeSEB	33.97	10.19
Mizoram	PD	35.12	10.54
Sikkim	PD	94.76	28.43
Tripura	PD	35.19	10.31
Total (NE)		476.63	142.56
Total		25526.84	4052.46

Note : Amount Sanctioned is Sanctioned Project Cost by R-APDRP Steering Committee.

(Source: PFC)

Revival of Chandrapur thermal power station

3533. SHRI BHUBANESWAR KALITA : Will the Minister of POWER be pleased to State :

(a) whether it is a fact that the Chandrapur Thermal Power Station in Assam is being revived and converted into a coal based power station;

(b) what would be the role of National Thermal Power Corporation in the implementation of the said project; and